

By circulation

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Allahabad this the <sup>16<sup>th</sup></sup> day of April 1997

Coram : Hon'ble Mr. S. Das Gupta, Member-A  
Hon'ble Mr. T. L. Verma, Member-J

Review application No. 116 of 1996

in

O.A. Registration No. 1498 of 1993.

Bharat Singh Chaudhary ..... applicant.

(C/a Sri R.K.Tiwari)

Versus

U.O.I. & others ..... respondents.

O R D E R

(By Hon. Mr. T. L. Verma, Member-J)

This application has been filed for review of order dated 14.10.1996 passed in O.A.No. 1498 of 1993.

2. O.A.No.1498 of 1993 was filed for issuing a direction to the respondents to promote the applicant in L.S.G. cadre with effect from 1.2.1992.

3. The applicant who was initially appointed as Postal Assistant in the Post & Telecommunication Office was promoted as Upper Division Clerk and thereafter approved for promotion to L.S.G. cadre with effect from

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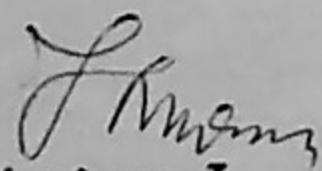
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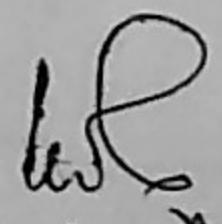
1.2.1992, the date on which he completed 20 years of service and was ~~xx~~ his pay was fixed at Rs. 1660/- . The promotion of the applicant, however, was withheld on the ground that disciplinary proceeding was pending against him. The prayer of the applicant was rejected relying on the ratio of decision of Hon'ble Supreme Court in Union of India & others Vs. K. Krishnan reported in A.I.R. 1992 (S.C.) Page 1898.

4. From the perusal of the review application, it is more than clear that the petitioner is challenging the merit of the judgment and seeking fresh decision under the cover of the review application, which is not permissible under the law.

5. We have perused the review application and the grounds taken therein very carefully and also the judgment sought to be reviewed. We are satisfied that no case for exercise of review jurisdiction has been made out.

6. This review application is therefore, dismissed.

  
Member-J

  
Member-A

(pandey)